

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/15	TP 74/16	For filing FSL report ✓	397/ 398	Chandrashekhar Narendra Kumar Vs Medcorre Diagnostics & Research Centre Pvt. Ltd. & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
	REPRESENTATION TO WHOM	
	E.SHIVANNA 9488858914	Chandrashekhar Narendra Kumar

O R D E R

Proxy Counsel for Petitioner is present. He has filed memo alongwith annexure and photostat copy of FSL report. No representation for Respondent. List it on 09/01/2018.


Member (T)


Member (J)